No.D-12011/19/2014-Ad.I  
Government of India  
Ministry of Corporate Affairs  

'A' Wing, 5th floor, Shastri Bhavan,  
Dr.Rajendra Prasad Road, New Delhi,  
Dated the 8th, September, 2014  

OFFICE MEMORANDUM  

Sub:- Extension of the tenure of AMA at Dadri, Gautam Budh Nagar (U.P.)—Reg.  

******  

Consequent upon receipt of his willingness to continue as Authorized Medical Attendant, the Head of Department in this Ministry hereby extends the appointment of Dr. **Sanjay Nagar, MD** (Regn.37108) Clinic at Railway Road, Dadri and R/o Village Dujana, Thana Dadri, Gautam Budh Nagar (U.P.) as Authorized Medical Attendant (AMA) in terms of CS(MA) Rules, 1944 as amended from time to time for all employees of this Ministry and their family members residing at Dadri and within a radius of 16 Kms thereof not covered by CGHS for a further period of one year or till further orders, whichever is earlier w.e.f. **18.06.2014**.  

2. The aforesaid appointment of Dr. **Sanjay Nagar, MD**, as Authorized Medical Attendant is made on the terms and conditions contained in this Ministry's O.M.No. A-17011/3 /2006-Admn.III dated 29.12.2006.  

( RAVI VAZIRANI )  
Under Secretary to the Govt. of India  

To  

Dr. Sanjay Nagar, MD  
Railway Road, Dadri  
Gautam Budh Nagar (U.P.)  

Copy for information to :-  

1. All officers/Sections in the Ministry.  
2. Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.  
4. Shri Leelu Singh, MTS.  
5. Guard file/Notice Board.  
6. e-Governance Cell for uploading on “employees Corner link”.  

DD (HSD)  
14/9/15  
STAC RC
OFFICE MEMORANDUM

Consequent upon receipt of his willingness for extension of his appointment as Authorized Medical Attendant, the Head of Department in this Ministry hereby extends appointment of Dr. Ajay Singh Pundeer, MBBS (Reg. No. 53257/KMC), R/0 RZ-23, Kamla Park, Dharampura, Najafgarh, New Delhi, as Authorized Medical Attendant in terms of CS(MA) Rules, 1944, as amended from time to time, for all employees of this Ministry and their family members residing at Najafgarh, Delhi and within a radius of 16 Kms thereof not covered by CGHS for a further period of one year with effect from 23/09/2014.

2. The aforesaid appointment of Dr. Ajay Singh Pundeer, as Authorized Medical Attendant is made on the terms and conditions contained in this Ministry’s letter No. A-17011/1/2011-Ad.1 dated 02/09/2011.

( RAVI VAZIRANI )
Under Secretary to the Govt. of India

To
Dr. Ajay Singh Pundeer,
RZ-23, Kamla Park,
Dharampura, Najafgarh,
New Delhi-110043

Copy for information to:-

1. Pay & Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhavan, New Delhi.
2. All officers/Sections in the MCA.
4. Shri Balkishan Sharma, UDC, MCA
5. Guard file/Notice Board.
6. e-Governance Cell for uploading on "Employees corner "link of MCA website.
OFFICE MEMORANDUM


Consequent upon receipt of his willingness to continue as Authorized Medical Attendant, the Head of Department in this Ministry hereby extends the appointment of Dr. Arun Aggarwal, MD (MCI/7162) R/o C-10/97, Yamuna Vihar, Delhi / Shanti Nagar, Loni road, Ghaziabad (U.P.) as Authorized Medical Attendant (AMA) in terms of CS(MA) Rules, 1944 as amended from time to time for all employees of this Ministry and their family members residing at Azad Nagar, Naipura, Loni, Distt. Ghaziabad and within a radius of 16 Kms thereof not covered by CGHS for a further period of one year or till further orders, whichever is earlier w.e.f. 17.07.2014.

2. The aforesaid appointment of Dr. Arun Aggarwal, MD, as Authorized Medical Attendant is made on the terms and conditions contained in this Ministry’s O.M.No. A-17011/3/2006-Admn.III dated 29.12.2006.

To

Dr. Arun Aggarwal, MD
Shanti Nagar, Loni Road
Ghaziabad (U.P.)

Copy for information to:-

1. All officers/Sections in the Ministry.
2. Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.
4. Shri Jagdish Prasad, MTS.
5. Guard file/Notice Board.
6. e-Governance Cell for uploading on “employees Corner link”.

(RAVI VAZIRANI)
Under Secretary to the Govt. of India